

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

**MISCELLANEOUS APPLICATION NO.170/00316/2020
IN
ORIGINAL APPLICATION NO.170/00763/2019**

DATED THIS THE 03rd DAY OF NOVEMBER, 2020

CORAM:

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)
HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)**

1. Union of India
Represented by its Secretary
Min. of Information and Broadcasting
'A' Wing, Shastry Bhavan
New Delhi – 110 001.

2. The Chief Executive Officer
Prasar Bharati, 1 "C" Tower
Doordarshan Bhavan
Copernicus Marg
Mandi House
New Delhi - 110 001.

3. The Director General
All India Radio
Akashwani Bhavan
Parliament Street
New Delhi – 110 001(Cadre Controlling Authority).

4. The Director General
Doordarshan, Doordarshan Bhavan
Copernicus Marg
Mandi House
New Delhi - 110 002.

5. The Dy. Director General / HOO
Doordarshan, Doordarshan Kendra
J.C.Nagar
Bangalore- 560 006.

6. The Pay & Accounts Officer
Doordarshan Kendra
Swamy Sivananda Salai
Chennai-5.

...Applicants

(By Advocate Shri M.V.Rao)

Vs.

Shri Rajendra Katti
Programme Executive (Retd)
aged about 61 years
S/o Gopala Katti
No.250-B, 57th Cross
3rd Block, Rajajinagar
Bangalore-560 010.

...Respondent

(By Advocate Shri N.Obalappa)

ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

After arguing the matter for some time, Shri M.V.Rao, learned counsel representing the respondents in OA wishes to withdraw the MA.No.316/2020.

2. Accordingly, the MA.No.316/2020 is dismissed as withdrawn.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

/ps/